



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 03rd December, 2023

CIRCULAR

The Members of the Bar, Learned Advocates, Litigants and all others concerned are hereby informed that due to torrential rains forecast, no adverse orders will be passed by the Court on account of absence of the counsel or parties concerned in respect of the cases listed for tomorrow (i.e., on 04.12.2023, Monday).

The circular is restricted to the Chennai Bench of the National Company Law Appellate Tribunal.

By Order

Deputy Registrar
NCLAT Chennai Bench